

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No140

C.P.(CAA)/26(AHM)2021 in C.A.(CAA)12(AHM)2021

Order under Section 230-232

IN THE MATTER OF:

Kunjai Investments Pvt Ltd
Voltamp Transformers Ltd

.....Applicant

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

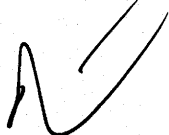
For the Applicants : Learned Senior Counsel Mr. Navin Pahwa

ORDER

For want of time, matter stands adjourned to 03.08.2021

Meanwhile, Applicants are directed to upload their respective pleadings/ submissions on E-Portal within **seven (7) days**, if already not uploaded.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)